

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 20.07.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Hearing

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|---|---------------------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021 (PH) | Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With | Swarnendu Chatterjee Aditya Sidhra | Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4 |
| 2. | Comp. App. (AT) (Ins) No. 915 of 2021 (PH) | Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors. With | Nidhi Khanna | Dhiraj K. Totala |
| 3. | Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021 (PH) | Punjab National Bank Vs. Ashish Chhawchharia & Ors. With | Ankit Raj | Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia-R1 Aditi Deshpande-R3 |
| 4. | Comp. App. (AT) (Ins) No. 686 of 2021 (PH) | TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr. With | Kunal Mimani | Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2 |
| 5. | Comp. App. (AT) (Ins) No. 752 of 2021 (PH) | Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With | Kumud Shekhar | Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha-R1 Raunak Dhillon-COC Pooja Mahajan-R3 |
| 6. | Comp. App. (AT) (Ins) No. 801 of 2021 (PH) | Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With | Gaurav H Sethi | Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4 |

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| 7. | Comp. App. (AT) (Ins) No. 361 of 2022 (PH) | Concor Air Ltd. Vs. Ashish Chhawchharia & Anr. With | Rishi K. Awasthi | Dhiraj Kumar Totala |
| 8. | Comp. App. (AT) (Ins) No. 771 of 2022 | All India Jet Airways Officers and Staff Association Vs. Ashish Chhawchharia Resolution Professional & Ors. | Nupur Kumar | |

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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**By order of Hon'ble Chairperson
-sd/-
Registrar**